

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.104 OF 2020

PETITIONER:

STATE BANK OF INDIA SCHEDULED CAST/SCHEDULED TRIBE  
EMPLOYEES WELFARE ASSOCIATION KERALA CIRCLE),  
REG: NO. T27/2001, CHILD WELFARE COMPLEX,  
LMS COMPOUND, NOW AT STATE BANK OF INDIA,  
LOCAL HEAD OFFICE,  
GROUND FLOOR, POOJAPURA,  
THIRUVANANTHAPURM-695012  
REPRESENTED BY ITS GENERAL SECRETARY RAMAPRASAD K.P

BY ADV. SRI. S.EASWARAN

RESPONDENTS:

- 1.THE SDM CUM REGISTRAR (F&S)  
CHANAKYA PURI,  
JAM NAGAR HOUSE, NEAR UPSE  
NEW DELHI - 110001.
2. REGISTRAR, (SOCIETY)  
REGISTRATION DEPARTMENT  
GOVT. OF KERALA, EAST FORT,  
THIRUVANANTHAPURAM-695023.
3. NATIONAL FEDERATION OF STATE BANK OF INDIA  
SC/ST EMPLOYEES,  
REG: NO. E/S184/2011,  
SWAGOTA SQUIRE,  
5TH FLOOR, ABC POINT, G.S. ROAD,  
GUWAHATI - 781005
4. VELAYUDHAN K.S.,  
MANAGER

CUSTOMER SERVICE  
STATE BANK OF INDIA,  
LOCAL HEAD OFFICE POOJAPURA,  
THIRUVANANTHAPURAM- 695012

5. T.K. SOMAN  
CHIEF MANAGER, STATE BANK OF INDIA  
REGIONAL BUSINESS OFFICE  
STATE BANK OF INDIA,  
PATHANAMTHITTA- 689645.

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ADMISSION  
ON 28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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W.P(C) TMP NO.104 OF 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

**ORDER**

Post the Writ Petition on 20.5.2020.

In the meantime, counter affidavit, if any, shall be filed.

**BECHU KURIAN THOMAS,  
JUDGE**

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**APPENDIX**

**PETITIONERS EXTS:**

EXHIBIT-P1. TRUE COPY OF THE BYE LAW OF THE PETITIONER SOCIETY

EXHIBIT-P2. TRUE COPY OF THE BYE LAW OF THE 3RD RESPONDENT  
NATIONAL FEDERATION

EXHIBIT-P3. TRUE COPY OF LETTER DATED 24.09.2017 ADDRESSED TO THE  
2ND RESPONDENT.

EXHIBITS-P4. TRUE COPY OF THE LETTER DATED 09.07.2019 ADDRESSED TO  
THE 3RD RESPONDENT

EXHIBIT-P5. TRUE COPY OF THE RESOLUTION DATED 18.1.2020 OF THE  
EXECUTIVE COMMITTEE OF THE PETITIONER

EXHIBIT-P6. TRUE COPY OF LETTER DATED 3.3.2020 ISSUED BY THE  
PETITIONER.

EXHIBIT-P7. TRUE COPY OF THE LETTER NO SEWA/KC/87-2019-2020 DATED  
20.1.2020 ADDRESSED TO THE STATE BANK OF INDIA BY THE  
PETITIONER.

EXHIBIT-P8 TRUE COPY OF THE RESOLUTION DATED 1.3.2020 PASSED BY  
THE EXECUTIVE COMMITTEE OF THE PETITIONER.

EXHIBIT-P9. TRUE COPY OF THE LETTER DATED 6.4.2020 ISSUED BY THE  
3RD RESPONDENT.

EXHIBIT-P10. TRUE COPY OF THE LETTER DATED 7.4.2020 ADDRESSED TO  
3RD RESPONDENT BY THE STATE BANK OF INDIA SC/ST  
EMPLOYEES ASSOCIATION AHMADABAD CIRCLE

EXHIBIT-P11. TRUE COPY OF THE LETTER DATED 7.4.2020 ADDRESSED TO  
3RD RESPONDENT BY THE STATE BANK OF INDIA SC/ST  
EMPLOYEES ASSOCIATION CHANDIGARH CIRCLE

EXHIBIT-P12. TRUE COPY OF THE LETTER DATED 7.4.2020 ADDRESSED TO  
3RD RESPONDENT BY THE STATE BANK OF INDIA SC/ST  
EMPLOYEES ASSOCIATION NEW DELHI CIRCLE

EXHIBIT-P13. TRUE COPY OF THE LETTER DATED 11.4.2020 ISSUED BY  
THE 3RD RESPONDENT.

EXHIBIT-P14. TRUE COPY OF THE LETTER DATED 13-04-2020 ADDRESSED  
BY THE PETITIONER TO THE 1ST RESPONDENT.